NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

116/16

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1555/12	TP	For order	397/398	Ronald Vuillemin Vs Toradey

L. NAME (IN CAPITAL) O. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
1 f	Ykaoh Bartu:	PETITIONER	Aleash

ORDER

Counsel for Petitioner is present. Matter is listed today for orders. Orders are not prepared. List it for orders on 07/02/2018.

Member (T)

Member (J)

Solutions Pvt. Ltd., & 2 Ors.